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Property Details	Land area in Acres
(ii) Railway siding at Durgapur	2.41
(iii) Durgapur Quarters for Officials	4.71

(b) and (c) Leasehold properties stated above have not gone out of control of M£ Jessop & Co. Ltd. during the last 2 years.

Industrialisation in NER

1891. SHRI W. ANGOU SINGH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the number of heavy industries set up in the North-East Region with names of States;

(b) whether there is any plan for further setting up of heavy industries in the North Eastern States during the Ninth Plan; and

(c) if so, the amount earmarked, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) The number of PSUs set up in the North-East Region (NER) is given in the enclosed Statement (*See* below).

(b) and (c) The industrial units in the Central Sector are not planned Statewise. These projects are formulated by the Government and their location is decided based upon techno-economic considerations like availability of raw materials, infrastructure including power, roads, communication etc. and proximity to the market. Further, in the present liberalised economic environment, Industrial Sector stands largely delicensed and private sector is, therefore, free to decide making investment in industries anywhere in the country including in the North-East Region.

Statement

Number of PSUs Set up in North-East Region (State-wise) ASSAM

- 1. Assam Ashok Hotel Corporation Ltd.
- 2. Bongaigaon Refinery and Petro-chemicals Ltd.

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3. North Eastern regional Agri. Marketing Corporation Ltd.

4. Numaligarh Refinery Ltd.

5. Oil India Ltd.

MANIPUR 1. Manipur State Drug & Pharmaceutical

Ltd. MEGHALAYA

1. North Eastern Handicrafts & Handloom Dev. Corporation Ltd.

2. North Eastern Electric Power Corporation Ltd.

NAGALAND 1. Nagaland Pulp & Paper

Co. Ltd. ARUNACHAL PRADESH

1. Donyi Polo Ashok Hotel Ltd.

Closure of MAMC and BOGL

1892. SHRI JIBON ROY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be please to state:

(a) whether it is a fact that he had made a statement in Rajkot on 18th October, 1999 stating that Government have decided to close down eight public sector industries, including MAMC, BOGL in Durgapur, West Bengal;

(b) if so, the reasons therefor;

(c) whether it is also a fact that the previous Government, had constituted an Expert Committee to consider the revival of "those plants;

(d) if so, whether the Committee has finalised their recommendations; and

(e) what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) and (b) Government had taken a decision to introduce Voluntary Separation Scheme (VSS) by extending benefits of Voluntary Retirement Scheme (VRS) to the employees of 10 unviable Public Sector Undertakings (PSUs) under the Department of Heavy Industry including MAMC & BOGL. BIFR/Disinvestment

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